

2. Establishment of Hospital Management Committee.

3. Establishment of Liaison with district and Taluk Hospitals in the States adjoining Delhi, which can carry out the treatment suggested by the City Hospitals.

4. Establishment of better co ordination among the medical, Public Health and Family Planning programme agencies in the country.

Lay off in Fertilizer Plant at Panki

871. SHRI S. A. MURUGANANTHAM : Will the MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) be pleased to state :

(a) whether the Indian Explosives Limited, a subsidiary of Indian Chemical Industry has closed down its fertilizer plant at Panki by declaring a lay-off on the 14th March, 1971 ;

(b) whether it has been alleged that the lay-off was declared to create artificial scarcity in urea fertilizers and enable the ICI to dump its over products in the market and earn huge profits ;

(c) whether Government made any investigation into the allegation ;

(d) if so, the findings thereof ; and

(e) the action taken by Government thereon ?

THE MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) (SHRI P. C. SETHI) : (a) The fertilizers factory of M/s. Indian Explosive Ltd. at Panki, Kanpur, remained closed down from 14th March, 1971 to 4th May, 1971, on account of labour troubles and was reopened thereafter.

(b) No such allegation has come to the notice of this Mantralaya.

(c) to (e). Do not arise.

New friends cooperative House Building Society, New Delhi

872. SHRI S. N. SINHA : Will the MINISTER OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRI) be pleased to state :

(a) the total area of land purchased by the New Friends Cooperative House Building Society, New Delhi ; and

(b) how much of this land was acquired by Government and how much is left with the Society as free-hold land ?

THE MINISTER OF WORKS & HOUSING (NIRMAN AUR AWAS MANTRI) (SHRI UMA SHANKAR DIKSHIT) : (a) 834 Bighas and 04 Biswas.

(b) 626 Bighas and 16½ Biswas of land had been acquired by the end of 1962. Acquisition proceedings regarding the remaining land are in progress. It is not proposed to leave any land with the Society on free-hold basis.

Army man arrested among Naxalites

873. SHRI M. KATHAMUTHU : Will the MINISTER OF DEFENCE (RAKSHA MANTRI) be pleased to state :

(a) whether an army man was arrested recently among the Naxalites near a village in Birbhum District, West Bengal ; and

(b) if so, the details thereof ?

THE MINISTER OF DEFENCE (RAKSHA MANTRI) (SHRI JAGJWAN RAM) : (a) and (b). Government have no such information.

Support to Freedom Fighters of Angola and Mozambique

874. SHRI M. K. KRISHNAN : Will the MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) the steps Government have taken to help the freedom fighters of Angola and

Mozambique in their fight against Portuguese colonialism ; and

(b) whether Government propose to render only moral support ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH) : (a) and (b). As the House has been informed on several occasions, the Government of India have rendered, and shall continue to render, to the extent possible, material assistance to the liberation movements in Africa. The assistance rendered has included supplies of medicines, blankets cloth, stationary for school children, as also scholarships to enable students to pursue training and higher studies in India.

Annual Conference of Psychiatric Society

875. SHRI N. K. SANGHI : Will the MINISTER OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRI) be pleased to state :

(a) whether the Indian Psychiatric Society in its 23rd annual conference held in January, this year strongly condemned the legislation and appealed for its removal, under which patients mentally ill should obtain certificates from Magistrates before being admitted to mental hospitals ; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRALAYA MEN UP-MANTRI) (SHRI A. K. KISKU) : (a) Yes.

(b) A proposal to replace the existing Indian Lunacy Act of 1912 by the Mental Health Act on the lines of modern psychiatric thinking is under consideration.

Legislation and Organisational set up to prevent Food Adulteration

876. SHRI N. K. SANGHI : Will the MINISTER OF HEALTH AND

FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRI) be pleased state :

(a) whether the present legislation and set-up are found inadequate for prevention of food adulteration which is being practised by unscrupulous merchants, especially in the urban areas ;

(b) whether there is any proposal to bring in effective legislation and set-up adequate machinery to enforce the same ; and

(c) the number of inspectorate staff and laboratories for analysis of food articles and whether Government are thinking of increasing them ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRALAYA MEN RAJYA MANTRI) (SHRI D. P. CHATTOPADHYAY) : (a) and (b). The provisions of the Prevention of Food Adulteration Act, which have already been made more stringent, are found adequate for prevention of food adulteration. There is no proposal to make any major changes in the Act at present. The existing set-up for the implementation of food laws, however, require further strengthening. In this connection, the following steps are being taken :—

- (1) A Central Unit for Prevention of Food Adulteration has been recently set up to check the menace of food adulteration in co-operation with the State Health Authorities. The Unit will be mainly concerned with the functions prescribed in Rule 9 of the Prevention of Food Adulteration Rules in respect of inter-State offences and will help in giving technical guidance to the State Governments.
- (2) The various State/Union Territory Governments have formulated their own proposals, in the State sector of the 4th Five Year Plan, for strengthening the existing set-